

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Registered

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 22 JUN 1988

APPLICATION NO.

902

88(F)

W.P. NO.

Applicant(s)

Shri H. Thippaiah

To

V/s

Respondent(s)
The Senior Supdt. of Post Offices, Kolar
& another

1. Shri H. Thippaiah
C/o Shri G.A. Srikante Gowda
Advocate
No. 39 (Old No. 57), 'Laxmi Nivas'
V Cross, Vasanthnagar
Bangalore - 560 052
2. Shri G.A. Srikante Gowda
Advocate
No. 39 (Old No. 57), 'Laxmi Nivas'
V Cross, Vasanthnagar
Bangalore - 560 052

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAY/INTERIM ORDER
passed by this Tribunal in the above said application(s) on 17-6-88.

Encl : As above

for DEPUTY REGISTRAR
(JUDICIAL)

jc

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

902/88(F)

H. Thippaiah

V/s The Senior Supdt. of Post Offices, Kolar
Order Sheet (contd) & another

G.A. Srikante Gowda

Date	Office Notes	Orders of Tribunal
17.6.88		<p style="text-align: center;"><u>KSPVC/LHARM</u></p> <p style="text-align: center;"><u>ORDER</u></p> <p>Shri G.A. Srikante Gowda, learned counsel for the applicant, in our opinion, very rightly seeks leave to withdraw this application with liberty reserved to approach the authorities concerned for redressal of grievance of the applicant. We consider it proper to grant this request. We, therefore, grant this and reject the request. The application is rejected as having been withdrawn by the applicant.</p>



Sd/-

(K.S.PUTTASWAMY)
VICE CHAIRMAN

17.6.1988

Sd/-

(L.H.A.REGO) (76/88)
MEMBER(A)
17.6.1988

TRUE COPY

P. Jayaram 22/6/88
BY DEPUTY REGISTRAR (UDL)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE